

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION No. 633
TO BE ANSWERED ON 06TH FEBRUARY 2024

STRAY DOGS

633. SHRI SHYAM SINGH YADAV:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of the steps taken by the Government to eliminate the problem of stray dogs which pose a threat to passers-by;
- (b) the details of steps taken by the Government to ensure that every Residential Welfare Association (RWA) or Municipal Corporation has an animal welfare committee according to a Delhi High Court judgment in 2021;
- (c) whether the Government proposes to penalize the RWA for not complying with the High Court guidelines and if so, the details thereof;
- (d) whether the Government has allocated any funds for the vaccination of stray dogs; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

- (a) As per constitutional provision, management of stray animals is the mandate of local bodies of the State however, the Central Government has notified the Animal Birth Control Rules, 2023 vide G.S.R. 193(E) dated 10th March, 2023 under Prevention of Cruelty to Animals Act, 1960 after superseding the Animal Birth Control (Dog) Rules, 2001.

As per Rule 3(1), the local authority may conduct the Animal Birth Control Program to reduce the stray dogs. As per Rule 9 (3) of the said Rules, the formation of Central Animal Birth Control Monitoring & Coordination Committee, State Animal Birth Control Implementation and Monitoring Committee and local Animal Birth Control Monitoring Committee are mandatory for effective implementation of Animal Birth Control Programs in accordance with these rules to control the population of street animals, for eradication of rabies and for reducing man-animal conflict.

The Central Government circulated ABC Rules, 2023 vide letter dated 23.03.2023 to the Chief Secretary of all States/UTs, vide letter dated 27.03.2023 to the Principal Secretary of Department of Animal Husbandry and Principal Secretary of Department of Urban

Development and vide letter dated 31.03.2023 to Municipal Commissioner of all District of all States to undertake the ABC Rules in letter and spirit.

The Hon'ble Supreme Court of India in writ petition no. 691 of 2009 between Animal Welfare Board of India and People for Elimination of Stray Troubles, directs that "...Needless to emphasize, no innovative method or subterfuge should be adopted not to carry out the responsibility under the 1960 Act or the 2001 Rules. Any kind of laxity while carrying out statutory obligations, is not countenanced in law....". Hence, it is stated that the stray dog can only be managed by controlling their population through Animal Birth Control.

- (b) The direction of the Hon'ble Delhi High Court has been included in the Animal Birth Control Rules, 2023. As per Rule 20(1) of the ABC Rules, 2023, it shall be the responsibility of the Resident Welfare Association or Apartment Owner Association or Local body's representative of that area to make necessary arrangement for feeding of community animals. As per Rule 20(2), an animal welfare committee shall be formed to resolve the conflict between the RWA or AOA and the animal caregivers or other residents.

The Animal Welfare Board of India, on receipt of the various complaints from animal caregivers, individually requests the concerned RWA to form the animal welfare committee to resolve the dispute regarding feeding of community animals. After the Delhi High Court Order, the Board has so far issued 83 letters to the RWAs in the state of Delhi for constituting Animal Welfare Committee.

- (c) No, Sir

- (d) and (e) Yes, Sir. The Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying, GoI has released financial assistance to the states for the vaccination of stray dogs. Also, the Animal Welfare Board of India released the financial assistance for sterilization and immunization of stray dogs to the recognized Animal Welfare Organization(s) including Local Authority. Further, the AWBI had also released the fund received from NCDC, Ministry of Health and Family Welfare under National Rabies Control Programme (NRCP) which was implemented through Humane Society International (HSI) India, Mumbai, Worldwide Veterinary Services, Ooty and Friendicoes SECA, New Delhi in the state of Haryana.

The financial assistance provided by the Department of Animal Husbandry and Dairying, GoI is annexed at Annexure "A"

The financial assistance provided by the Animal Welfare Board of India is annexed at Annexure "B"

Annexure “A”
Unstarred Lok Sabha Q. No. 633
By Shri Shyam Singh Yadav
To be Answered on 06th Feb 2024

The fund released for the vaccination of stray dogs under ASCAD are as follows:

Details of Rabies vaccination cost under ASCAD during 2023-24 (Rs. in Lakh)				
Sl	State	No. of Doses	Total funds approved including state share	Central Share released
1	Himachal Pradesh	0.70	7.32	6.58
2	J&K	0.50	5.00	5.00
3	Kerala	9.90	115.83	69.50
4	Sikkim	0.30	16.20	14.58
5	West Bengal	1.15	13.28	7.97
6	Puducherry	0.20	6.00	6.00
7	Maharashtra	4.07	41.84	25.10
8	Manipur	3.00	135.00	121.50
9	Gujarat	0.75	7.50	4.50
10	Odisha	1.00	33.00	19.80
11	Andhra Pradesh	7.00	91.00	54.60
12	Chhattisgarh	0.28	38.40	7.20
13	Meghalaya	1.00	34.00	30.60
14	Uttar Pradesh	15.00	150.00	90.00
15	Uttarakhand	1.00	17.00	15.30
16	Tamil Nadu	0.36	11.88	7.13
17	Karnataka	10.00	210.00	126.00
	Total Released	56.21	933.25	611.36

Details of Rabies vaccination cost under ASCAD during 2022-23 Rs.in lakh				
Sl	State	No. of Doses	Total fund release	Central Share released
1	Andhra Pradesh	6.00	58.00	34.80
2	Bihar	0.10	3.00	1.80
3	Chhattisgarh	0.28	8.40	5.04
4	Karnataka	3.21	96.30	57.78
5	Manipur	3.50	157.50	141.75
6	Sikkim	0.35	9.80	8.82
7	Uttar Pradesh	4.00	132.00	79.20
8	Uttarakhand	1.00	10.00	9.00
	Total	18.44	475.00	338.19

Details of Rabies vaccination cost under ASCAD during 2021-22 (Rs.in lakh)				
Sl	State	No. of Doses	Total fund release	Central Share
1	Maharashtra	35.53	33.20	19.92
2	Chhattisgarh	0.28	8.4	5.04
3	Manipur	3.00	120.00	108.00
4	Uttarakhand	1.00	10.00	9.00
5	Meghalaya	1.25	75.00	67.50
6	J&K	0.70	35.00	35.00
	Total	41.76	281.6	244.46

Details of Rabies vaccination cost under ASCAD during 2020-21 (Rs.in lakh)				
Sl	State	No. of Doses	Total fund release	Central Share
1	Manipur	2 Lakh	80.00	72
2	Chhattisgarh	0.27 Lakh	16.20	9.72
3	Karnataka	3.21 Lakh	33.64	22.43
4	Odisha	14 Lakh	28.00	16.80
5	Uttarakhand	1 Lakh	8.00	7.20
6	Maharashtra	1.10 Lakh	17.30	10.38
7	Himachal Pradesh	0.70 Lakh	6.15	5.53
8	Jammu & Kashmir	0.63 Lakh	31.50	31.50
9	Arunachal Pradesh	0.50 Lakh	17.00	15.30
10	Rajasthan	1.00 Lakh	23.00	13.80
11	West Bengal	1.15 Lakh	14.49	8.69
	Total		275.28	213.35

Annexure “B”
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By Shri Shyam Singh Yadav
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- (a) The Animal Welfare Board of India released the financial assistance to the recognized Animal Welfare Organization(s) including Local Authority for sterilization and immunization of stray dogs under the schemes of “Scheme for Birth Control and Immunization of stray Dogs”. The details of fund released are as below:

Financial Year	Amount	Financial Year	Amount
2014-15	96,83,929/-	2015-16	44,32,708/-
2016-17	29,54,600/-	2017-18	53,40,470/-
2018-19	29,23,348/-	2019-20	2,93,255/-
2020-21	2,12,265/-		

- (b) The details of dog sterilization and vaccination carried out with the support of AWBI in last 10 years in different States are as below:

Name of the State	Number of ABC from AWBI Grant	Name of the State	Number of ABC from AWBI Grant
Andhra Pradesh	26857	Rajasthan	3307
Bihar	7909	Maharashtra	3518
Goa	8678	Tamil Nadu	7848
Gujarat	1557	Uttar Pradesh	364
Himachal Pradesh	841	Uttrakhand	11549
Jammu & Kashmir	1079	West Bengal	5296

- (c) Further, the AWBI had also released the fund received form NCDC, Ministry of Health and Family Welfare under National Rabies Control Programme (NRCP) which was implemented through Humane Society International (HSI) India, Mumbai, Worldwide Veterinary Services, Ooty and Friendicoes SECA, New Delhi in the state of Haryana. The details of fund released under the said project is as below:

S. No.	Financial Year	Amount	Number of ABC programme
1	2014-15	10,00,000/-	
2	2015-16	1,75,00,000/-	21679
3	2016-17	2,10,32,012/-	45341
4	2017-18	1,56,60,700/-	
5	2018-19	-	
6	2019-20	1,27,43,200/-	
	Total	6,79,35,912/-	